

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 233
(IB)-702/ND/2018
IA/4227/2020

IN THE MATTER OF:

Super Print Services	...	Applicant/Petitioner
Versus		
M/s. Xalta Food and Beverages Pvt.Ltd.	...	Respondent

Under Section: 9 of IBC Code, 2016

Order delivered on 05.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Karur Vysya Bank – Advocate Rahul Tyagi and Advocate Akshay Kapoor

ORDER

Renotify on 12.03.2021.



(T. S. Singh)
Court Officer